


F.No. A-12026/02/2011-Ad.IC (CESTAT)
Government of India
Ministry of Finance
Department of Revenue

New Delhi dated 29.04.2016

Order

Shri M V Ravindran, Member (Judicial), Customs, Central Excise and Service Tax Appellate Tribunal, who had been designated as HoD, CESTAT vide order F.No A-12026/02/2011-Ad1C(CESTAT) dated 31.03.2016, is hereby authorized to prepare rosters for re-assigning the bench matters to the Members beyond 29.04.16 till the joining of new President CESTAT or until further orders, for smooth functioning of the tribunal.

This issues with the approval of Finance Minister.


(S. Bhowmick)

Under Secretary to Govt. of India

Copy to :

1. Shri M.V. Ravindran, Member (Judicial), CESTAT.
- 2.Registrar, CESTAT, R.K. Puram, New Defhl with the request to circulate this order to all the Benches of CESTAT.
- 3.PPS to FM/MOS(R)/ Revenue Sactetary/AS(R)/JS(R)/Chairman CBEC/ Members CBEC
4. Office order folder.'

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